

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 187/Confdl./2018
II-3-1/2018

Bilaspur, dated 14/03/2018


Copy of Order/endt no. 2322/750/XXI-B/C.G./18 dated 08.03.2018 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Private Secretary to Registrar (Vigilance/ I. & E./Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

Contd....2/-

(2)

- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (17) District & Sessions Judge, Rajnandgon for information and necessary action. He is requested to send the handing over charge report of Shri Priyank Rathi to the Registry at the earliest.
- (18) Shri Priyank Rathi, C/o District & Sessions Judge, Rajnandgaon for information and necessary action.
- (19) Joint Registrar (S. & A. Cell/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Civil/ Central Filing & Copying/ O/o R.G. & Estb./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrars (Accounts & Pay Bill/Writ/Central Filing/Criminal/Civil/D.E./Dispatch/Vigilance and I. & E./Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Budget/ Checker/Juvenile Justice Cell/ O/o R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Vigilance/ I. & E./ Pension/ S. & A. Cell/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


9/6/2022
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Mahanadi Bhawan, Naya Raipur, (C.G.) 492002

ORDER

Naya Raipur, dated 23.03.2018

No...../750./XXI-B/C.G./2018. In exercise of the powers conferred by clause (7) of Rule 8 of the Chhattisgarh Civil Services (General Conditions of Service) Rules, 1961 and Rule 12-A of the Chhattisgarh Government Servants (Temporary and Quasi Permanent Service) Rules, 1960, the State Government, on the recommendation of the Hon'ble High Court of Chhattisgarh, Bilaspur hereby accepts the resignation of Shri Priyank Rathi, III Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon w.e.f. 18.01.2018.

**By order and in the name of the
Governor of Chhattisgarh,**

(Ravishankar Sharma)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Naya Raipur, dated 23.03.2018

En.No. **2322** /750./XXI-B/C.G./18

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. 69/II-3-1/2018/Confdl. 2018 Bilaspur Dated 21.02.2018,
2. Shri Priyank Rathi, III Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon Chhattisgarh,
3. Staff Officer to Chief Secretary, Government of Chhattisgarh, Mantralaya, Naya Raipur, for perusal of Chief Secretary,
4. Private Secretary to Hon'ble Chief Minister, Govt. of Chhattisgarh, Mantralaya, Naya Raipur, for perusal,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Naya Raipur, for perusal,
6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Naya Raipur, for perusal,
7. Accountant General, Raipur,
8. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.

(Vijay Kumar Hota)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

AR (Conf)

8.3.2018

R9